

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/20/2017
NAME OF THE PETITIONER(S) : THEJESWAR
NAME OF THE RESPONDENT(S) : SPECTRUM HI STYLE SHOPPERS PVT LTD + 4
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① B. Dhanaaraj -

in L m

- [Signature]

② S.M. Meera Mahideen -

Counsel for R5

[Signature]

③ Archana

R4

4. Rohan RAJASEKARAN

Counsel for
R1 - R3

[Signature]

ORDER

Counsel for the petitioner present. Counsel for R1 to R3, counsel for R4 and counsel for R5 are present. All the respondents have filed counter and furnished copy of the same to the other side. Counsel for R1 to R3 submitted that he has filed Revenue and Expenditure statement and the same was sent to the petitioner by post. Counsel for petitioner stated that he has not received the same. Counsel for respondent handed over a copy of the same to the counsel for petitioner today. Time extended at request for filing rejoinder. Put up on 15.09.2017 at 10.30 A.M.

sd/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)